CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH, MUMBAI.

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ORIGINAL APPLICATION No.213/242/2016 with MA No.210/365/2016

Date of Decision: 13th March, 2019

CORAM: DR. BHAGWAN SAHAI, MEMBER (ADMINISTRATIVE) R.N. SINGH, MEMBER (JUDICIAL)

Shri Yogiraj K. Naik, Instrumentalist (Sitar Player) Top Grade, Prasar Bharti, (Broadcasting Corporation of India), All India Radio Altinho Panaji, Goa 403 001. Residence: Shri Yogiraj K. Naik, Shubhangan, 264/111, Behind Amrekar Temple, Off Chogum Road Allo Porvorim Bardez, Goa 403 521.

Applicant .

VERSUS

- The Union of India & Others. (Through the Secretary), Ministry of Information and Broadcasting, Shastre's Bhavan, Sansad Marg, New Delhi 110 001.
- 2. The Directorate General, Prasar Bharti, (Broadcasting Corporation of India), Akashvani Bhavan, Sansad Marg, New Delhi 110 001.
- 3. The Station Director, Prasar Bharti, (Broadcasting Corporation of India). All India Radio Altinho Panaii. Goa 403 001.

Respondents

(By Advocate Shri V.S.Masurkar)

(By Advocate Shri M.S.Lal)

ORDER (Oral)

Per: R.N. Singh, Member (Judicial)

After arquing for sometime, the learned counsel for the applicant seeks permission to withdraw the present OA with liberty to file a fresh OA.

In view of the aforesaid, OA 2. is dismissed as withdrawn with liberty to the applicant to file fresh OA in accordance with law.

(R.N. Singh) Member (Judicial)

(Dr. Bhagwan Sahai) -Member (Administrative)

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